HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Dated, the 04th November, 2022

No. HCM/1/96/BENCH/19i46. It is hereby informed to all the learned members of the Bar and the litigants that Hon'ble Mr. Justice M.V. Muralidaran will not be available for holding Court on 7^{th} , 8^{th} , 9^{th} , 10^{th} & 11^{th} November, 2022.

The cases already fixed for listing on the said dates before the Single Bench of Hon'ble Mr. Justice M.V. Muralidaran will be rescheduled on 14th, 15th, 16th, 17th, 18th, 21st, 22nd, 23rd, 24th & 25th of November, 2022.

Interim orders, if any, subsisting and in force in these cases shall stand extended till then.

By order etc.,

Sd/-

(YUMKHAM ROTHER)
REGISTRAR (JUDL.)

Imphal, the 04th November, 2022

No. HCM/1/96/BENCH / 19147 - 66 · Copy to:

- 1. The Advocate General, Govt. of Manipi
- 2. The Govt. Advocate, Govt. of Manipur.
- 3. The Deputy Solicitor General of India.
- 4. The President, High Court Bar Association, Manipur 1
- 5. The President, AMBA, Manipur.
- 6. The Chairman, BAR Council of Manipur.
- 7. The Registrar (Adm), High Court of Manipur.
- 8. All the Jt. Registrars, High Court of Manipur.
- 9. All the Deputy Registrar, High Court of Manipur.
- 10. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 11.All the Assistant Registrars, High Court of Manipur.
- 12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
- 13. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
- 14. The P.S to Registrar General, High Court of Manipur.
- 18. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
- 16. The Superintendents of Bench/Judicial Sections, High Court of Manipur.
- 17. The Court Masters, High Court of Manipur.
- 18. Guard File/ Order Book.
- 19. Notice Board.
- 20.Concerned File.

For kind information and circulatior to the learned members

REGISTRAR (JUDL.)

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR